

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 08/07/2016

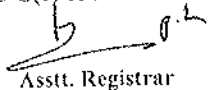
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70344/2016-EX[DB] dated 28/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/MISC/70149/2016 E/973/2009	CCE NOIDA C-56/42, SECTOR-62, NOIDA- 201307
		Name and Address of Respondent
2		SAMPARK INDUSTRIES LTD., P-2/5, SITE-IV, UPSIDC INDUSTRIAL AREA, GREATER NOIDA, DISTT. GAUTAM BUDH NAGAR. (U.P.),

Copy To

Advocate(s) / Consultant(s):

3 Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise. I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)

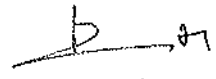
10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

**MA-70149/16
& Ex. Appeal No.973/09 & CO-261/2009**

Arising out of O/A No.3/CE/Noida/2008 dated 14.01.2009 passed by
Commr. (Appeals) of Central Excise, Customs, Meerut II (Noida).

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
4. Whether Order is to be circulated to the Departmental
Authorities? : Yes

Commissioner of Central Excise & S. Tax, Noida

...APPELLANT(S)

VERSUS

M/s Sampark Industries Ltd.

RESPONDENT (S)

APPEARANCE

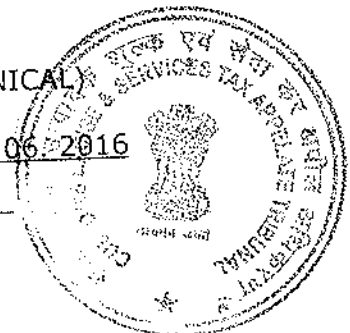
Shri D. K. Deb, Asstt. Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 28.06.2016

Final - ORDER NO. 70344/2016



Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn under litigation policy, as prayed in E/M.A.No.70149/16, without entering into merits. M.A. and CO also stand disposed off.

(Pronounced in the open Court)



**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**



**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

mm

प्रमाणित प्रति / Certified True Copy


सहायक न्यायाधीश, आस. Registrar
सीमांतुल्य, सहायक न्यायाधीश एवं न्यायाधीश
अपील न्यायाधीश / (C.E.S.E.A.T.)
38, एन. जी. रोड, कोलकाता-711001
38, N. G. ROAD, CALCUTTA-711001

